

[Shri Dinesh Singh]

matter for the British Government. These people are British subjects.

Shri Kapar Singh: At the diplomatic level?

Mr. Speaker: He does not propose to take any action.

Shri Harish Chandra Mathur: May I know whether the Government have any further latest information leading to the resignation of the Home Minister there and whether we are in communication with the British Government on this subject and, if so, may we know what is the latest information?

Shri Dinesh Singh: We understand from the newspaper report that Mrs. Jagan, the Home Minister, has resigned as a protest against discriminatory practices followed by the police. We have no official information.

Shri P. C. Borooah: May I know how many Indians have been killed at the hands of the police?

Shri Dinesh Singh: I mentioned in the statement that no Indian nationals were involved.

12.16 hrs.

PAPERS LAID ON THE TABLE

REPORT ON THE WORKING OF DEPOSIT INSURANCE CORPORATION FOR THE YEAR ENDED 31ST DECEMBER, 1963 ALONG WITH ANNUAL ACCOUNTS AND AUDIT REPORT.

The Minister of Finance (Shri T. T. Krishnamachari): I beg to re-lay on the Table a copy of Report on the working of the Deposit Insurance Corporation for the year ended 31st December, 1963 along with the Annual Accounts and the Audit Report thereon, under sub-section

(2) of section 32 of the Deposit Insurance Corporation Act, 1961. [Placed in Library. See No. LT-2758/64].

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN BY MINISTERS DURING VARIOUS SESSIONS OF THIRD LOK SABHA.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions of Third Lok Sabha:—

(i) Supplementary Statement No. II, Seventh Session, 1964.

[Placed in Library, See No. LT-2924/64].

(ii) Supplementary Statement No. V, Sixth Session, 1963.

[Placed in Library, See No. LT-2925/64].

(iii) Supplementary Statement No. VII, Fifth Session, 1963.

[Placed in Library, See No. LT-2926/64].

(iv) Supplementary Statement No. XI, Fourth Session, 1963.

[Placed in Library, See No. LT-2927/64].

(v) Supplementary Statement No. XIV, Third Session, 1962-63.

[Placed in Library, See No. LT-2928/64].

(vi) Supplementary Statement No. XVII, Second Session, 1962.

[Placed in Library, See No. LT-2929/64].

(vii) Supplementary Statement No. XX, First Session, 1962.

[Placed in Library, See No. LT-2930/64].